

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 7
CP 05/MB/2013

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.12.2022**

NAME OF THE PARTIES: - **K Ishwar Bhat**
V/s
HDFC Bank Ltd & Ors.

Appearance (via video-conference):

For Applicant : Ganapathi Bhat, PCS

For Respondent no 1 : Mr. Aayesh Gandhi i/b Wadia Ghandy & Co

Section 111(2) of the Companies Act, 2013

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on **High on Board** on 13.12.2022

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)